

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.05.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.54/9/AMR/2020		9 Of IBC	SVDC Reinforced Plastics Vs Southern Pharma India Pvt Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

None appears. No one is appearing for either side since, two adjournments. Hence, considering that the Petitioner is not interested in prosecuting the case, this Petition is dismissed.


**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**